

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**Appeal No. 77 of 2016 &  
Appeal No. 136 of 2016 &  
Appeal No. 324 of 2016**

**Dated : 20.05.2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S. D. Dubey, Technical Member**

**In the matter of:**

**Sasan Power Ltd.**

**...Appellant(s)**

**Versus**

**Central Electricity Regulatory Commission & Ors.**

**...Respondent(s)**

Counsel for the Appellant(s) : Mr. Vishrov Mukherjee  
Mr. Yashaswi Kant

Counsel for the Respondent(s) : Mr. K. S. Dhingra for R-1

Mr. Ganesan Umapathy  
Mr. Aditya Singh for R-2

Mr. Rajiv Srivastava for R-3 to R-6

Mr. M.G. Ramachandran, Sr. Adv.  
Ms. Ranjitha Ramachandran  
Ms. Poorva Saigal  
Ms. Anushree Bardhan for R-7 to R-9 & R-14

Ms. Vasudha Sen  
Mr. Chaitanya Mathur for R-10

Mr. Anand K. Ganesan  
Ms. Swapna Seshadri  
Mr. Amal Nair  
Mr. Utkarsh Singh for R-13

**Appeal No. 324 of 2016**

**Jaipur Vidyut Vitran Nigam Ltd. & Ors.  
Versus  
Sasan Power Ltd. & Ors.**

**...Appellant(s)  
...Respondent(s)**

Counsel for the Appellant(s) : Ms. Ranjitha Ramachandran  
Ms. Poorva Saigal  
Ms. Anushree Bardhan

Counsel for the Respondent(s) : Mr. Vishrov Mukherjee  
Mr. Yashaswi Kant for R-1

Mr. Ganesan Umapathy  
Mr. Aditya Singh for R-2

Mr. Rajiv Srivastava for R-3 to R-6

Mr. Anand K. Ganesan  
Ms. Swapna Seshadri  
Mr. Amal Nair  
Mr. Utkarsh Singh for R-13

**ORDER**

All other Respondents who have not submitted oral arguments, will adopt the arguments of the senior learned counsel, Mr. M.G. Ramachandran.

**Reserved for Judgment.**

**(S. D.Dubey)  
Technical Member**

*Bn/js*

**(Justice Manjula Chellur)  
Chairperson**